## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO.†1624 TO BE ANSWERED ON THE 8<sup>th</sup> MARCH, 2016/PHALGUNA 18, 1937 (SAKA)

## PRIVATE DETECTIVES

†1624. SHRI KANWAR SINGH TANWAR:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether private detectives working in various mega cities including Delhi are violating the right to privacy of people by obtaining their call details without due permission or in an illegal manner;
- (b) if so, the details thereof;
- (c) whether the Government has received any complaints about such detectives; and
- (d) if so, the details thereof and the action taken in this regard?

## **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (d): The Ministry of Home Affairs does not have any specific information regarding the illegal activities of the private detective agencies in different parts of the country.

\*\*\*\*\*